

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

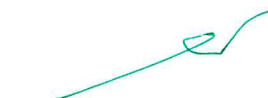
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/14	TP 5/17	For hearing	433(e)/ 433(f)	Schneider Electric IT Logistics Asia Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Samadhis	Petitioner	AGSLH

ORDER

Counsel for Petitioner is present. Counsel reported that, he has complied the objections raised by the registry. Registry to verify and put up. Counsel also reported that, one more matter is filed against the same Corporate Debtor and it is listed on 22/12/2017. He requested the Tribunal to list this matter also on 22/12/2017. Hence matter is listed on 22/12/2017.


Member (T)


Member (J)